

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION III - BURGLARY AND HOUSEBREAKING FIRST LOSS BASIS CLAUSE

Attached to and forming part of the Policy No.

The Sum insured is on the First Loss Basis in proportion of ____% of 100% Sum Insured, amounting to a value as stated in the Schedule. It is further declared and agreed that in the event of the total value of items at risk at the time of loss being greater than the total value declared for purpose of this cover and incorporated in the Schedule, insured shall be considered as being their own insurer, for the difference, and shall bear a rateable share of the loss accordingly.

Subject otherwise to the coverage, terms and conditions and the claims procedure as incorporated in the Policy and endorsed hereon

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